

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

SEVENTEENTH REPORT

(Presented on 27-7-1992)

The Business Advisory Committee held a sitting on Wednesday, the 22nd July, 1992.

2. The Committee recommend the allocation of time to the following items of business as shown against each :—

- | | |
|--|----------|
| (1) Discussion on the Statutory Resolution seeking disapproval of the Capital Issues (Control) Repeal Ordinance, 1992. | } 2 hrs. |
| (2) The Capital Issues (Control) Repeal Bill, 1992.
(<i>Consideration and passing</i>) | |
| (3) The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1992.
(<i>Consideration and passing</i>) | 2 hrs. |
| (4) The Inland Waterways Authority of India (Amendment) Bill, 1992.
(<i>Consideration and passing</i>) | 2 hrs. |
| (5) The National Highways (Amendment) Bill, 1992.
(<i>Consideration and passing</i>) | 3 hrs. |

3. Reconsidering the time allotted earlier for discussion on the Resolution seeking approval of the continuance in force of the proclamation issued on 18 July, 1990 in relation to the State of Jammu & Kashmir, the Committee recommend that the time for its discussion may be increased from 2 hours to 3 hours and discussion and voting on balance Demands for Grants (Jammu & Kashmir) for 1992-93 may be discussed alongwith the Resolution in respect of Jammu & Kashmir.

4. The Committee further recommend that discussions under Rule 193 on the following subjects may be taken up on the dates as shown against each :—

- | | |
|--|----------------------------------|
| (i) Drought in various parts of the country. | Monday, the 27th
July, 1992. |
| (ii) Further discussion regarding the scam involving operations in Government securities running into thousands of crores of rupees. | Tuesday, the 28th
July, 1992. |

5. The Committee also recommend that in order to provide sufficient time for completion of urgent items of Government and other business, the House may also sit on Monday, the 17th, Tuesday, the 18th, Wednesday, the 19th and Thursday, the 20th August, 1992.

6. The Committee further recommend that Reports of the Commissioner and National Commission for Scheduled Castes and Scheduled Tribes may be taken up for discussion on a Government Motion on the 17th August, 1992.

7. The Committee also recommend that the discussion on the Approach Paper on Cultural Policy may be taken up on Tuesday, the 18th August, 1992.

NEW DELHI;
July 22, 1992

Asadha 31, 1914 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.